

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:69  
ANSWERED ON:23.02.2010  
ANTI DOPING MEASURES  
Siricilla Shri Rajaiah

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether the Government has any plan to ensure strict compliance of anti-doping measures in various disciplines of sports in the country;
- (b) if so, the details thereof;
- (c) Whether the Government proposes to check commercialization of Indian Sports including cricket;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the remedial measures taken/proposed to be taken by the Government in this regard ?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

(a) & (b): Yes, Madam. Two autonomous bodies viz., National Anti Doping Agency (NADA) and National Dope Testing Laboratory (NDTL), fully funded by Government of India are engaged in the task of ensuring strict compliance of anti-doping measures. While NADA is responsible for sample collection and result management, the NDTL conducts the laboratory tests and submits test report to NADA. The NADA is also responsible for awareness campaign on anti-doping. World Anti Doping Agency (WADA) compliant NADA Anti- Doping rules were originally notified with effect from 1.1.2009, which laid down the conditions for Athletes and Athlete support personnel for participation in sports events. These rules also prescribed the manner for collection of samples, management of Test Results and conduct of hearings at national level. These rules have been modified in compliance with WADA code and the modified rules have come into effect from 1.1.2010. Three judicial panels viz. (i) Anti Doping Disciplinary Panel (ii) Anti doping Appeal Panel (iii) Therapeutic Use Exemption Committee are in place to adjudicate the disputes arising out of test results.

(c) 'Regulation and control' of sports comes within the purview of Sports Bodies/Federations, which are autonomous. Government has no proposal to check commercialization of sports, including in cricket.

(d) & (e): Does not arise.